



WP(MD) No.22163 of 2018

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W.P.Nos.12653, 19949, 5178, 16679, 2371, 29659, 33556, 13848,
33821 of 2017

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W.P.Nos.19193 of 2009

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W.P.Nos.43839, 13646 of 2016

&

W.P.Nos.30397, 8028, 11119, 18090, 1260, 17894, 33528, 4797,
30265, 14387, 8855, 5250, 20292, 25274, 1646, 34552, 27144,
34119, 18109, 2556, 26205 of 2018,

&

W.P.Nos.768, 29973, 31404, 22958, 26127, 23358, 34191, 18925,
3903, 33781, 1213, 21248, 22782, 16145, 26379, 12209, 27842,
34835, 14044, 12888 of 2019,

&

W.P.Nos.20339, 15811, 7996,
4977, 2386 of 2020

&

W.P.Nos.856, 2553, 13944, 293, 4582, 226, 24001, 25546, 26320,
22213, 25343, 24524, 6954, 7802,
3682 of 2021

THE HON'BLE ACTING CHIEF JUSTICE

and

P.D.AUDIKEVALU, J.

The main issue involved in these batch of writ petitions is encroachment in waterbodies.

2. Heard the arguments. Judgment reserved.

(M.N.B., ACJ.) (P.D.A., J.)
16.12.2021

kpl/drm



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W.P.(MD)No.22163 of 2018 etc. batch

THE HON'BLE ACTING CHIEF JUSTICE
and
P.D.AUDIKEVALU,J.

(kpl)

W.P.(MD)No.22163 of 2018 etc. batch

16.12.2021